

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NOs. 169 & 242 OF 2015

APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

&

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 28th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 105 OF 2015 & IA NOs. 169 & 242 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd. Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet
Mr. Rohan Yadav

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Maulishree Gupta for R.1

Mr. Sumit Kishore for PNGRB

Mr. Sachin Puri, Sr. Adv.
Mr. Sandeep Mahapatra
Ms. Namitha Mathany
Ms. Mehak Tanwar for R.2

APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

Bharat Petroleum Corporation Ltd.Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet
Mr. Rohan Yadav

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava

Ms. Maulishree Gupta for R.1

Mr. Sumit Kishore for PNGRB

Mr. Sachin Puri, Sr. Adv.

Mr. Sandeep Mahapatra

Ms. Namitha Mathany

Ms. Mehak Tanwar for R.2

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail India Ltd.

Vs.

Sabarmati Gas Ltd. & Anr.

.... Appellant(s)

....Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Puri, Sr. Adv.
Mr. Sandeep Mahapatra
Ms. Namitha Mathany
Ms. Mehak Tanwar

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Maulishree Gupta for R.1
Mr. Sumit Kishore for PNGRB

ORDER

We have heard learned counsel for the parties for some time.

List these matters for further hearing on **08.09.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
bn/pr

(Justice Ranjana P. Desai)
Chairperson